

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 2402
TO BE ANSWERED ON 13/03/2026

ACTIVE BENEFICIARIES UNDER PM-KISAN

2402. SHRI RANDEEP SINGH SURJEWALA

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

- (a) the number of active beneficiary under Pradhan Mantri Kisan Samman Nidhi Yojana between 2020-21 to 2025-26, year-wise and State-wise;
- (b) The number of beneficiaries rendered inactive or excluded during the same period due to e-KYC, Aadhaar Seeding or land record verification issues, year-wise, with reasons therefor; and
- (c) whether there is a proposal to increase the amount given to the beneficiaries, in view of the massive increase in input costs, particularly the prices of diesel, fertilizers and land rent, etc.?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI BHAGIRATH CHOUDHARY)

(a): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable landholding. Under the scheme, a financial benefit of ₹ 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme subject to certain exclusions relating to higher economic status. The Government of India has disbursed over ₹ 4.09 lakh Cr. through 21 installments since inception of the Scheme. The financial year-wise and State/UT-wise number of beneficiaries under the PM-KISAN Scheme from 2020–21 to 2025–26 (till date) is given at Annexure–I.

(b): To ensure that the benefits are provided only to the eligible beneficiaries, land seeding, Aadhaar-based payment and eKYC have been made mandatory under the PM-KISAN scheme. Land seeding was made mandatory from the 12th instalment period (August–November 2022) to verify and authenticate whether the beneficiary is the actual cultivable landholder as per the State land records. Aadhaar-based payment became mandatory from the 13th instalment period (December 2022–March 2023) to ensure that benefits are transferred directly to the intended beneficiary's Aadhaar-linked bank account, eliminating errors and mis-directed payments. Subsequently, e-KYC was made compulsory from the 15th instalment period (August–November 2023) to confirm the identification and alive status of the beneficiary. Benefits under the Scheme are released only to those beneficiaries who have completed all mandatory requirements. Payments of beneficiaries with pending land seeding, Aadhaar seeding with bank accounts, or e-KYC are withheld until compliance.

The number of beneficiaries varies across the instalments as the release of benefits is based on the list of eligible beneficiaries uploaded by the respective State/UT Governments on PM-Kisan portal, at the time of each instalment. During the verification process by State/UT, the field level officials verify the current status of beneficiary as per guidelines of the scheme and mark them eligible accordingly. The beneficiaries who are not found eligible, their names are removed from the list due to various reasons such as non fulfilment of mandatory requirements (land seeding, eKYC, Aadhaar seeded bank account), deceased beneficiary, change in status of cultivable landownership, belongs to exclusion criteria as mentioned in scheme guidelines, members of same family receiving benefits, NRIs etc.

Since, the fulfilment of mandatory requirements is a continuous and dynamic process, the number of beneficiary with pending land seeding, eKYC and Aadhaar seeding with bank account keeps on changing from time to time. The number of such beneficiaries, who have not yet completed these requirements, as on **09.03.2026**, is as under:

Reasons for stop payment	Number of beneficiaries
Pending Land seeding	16,83,442
Pending Aadhaar seeding with bank account	23,45,714
Pending eKYC	33,60,535

As and when these farmers complete their mandatory requirements, their benefits under the Scheme will continue.

(c): No Sir, there is no such proposal.

Annexure I

**State-wise number of beneficiaries under PM-KISAN scheme since 2020-21
(as on 09/03/2026)**

#	State/UT	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24	FY 2024-25	FY 2025-26
		No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1	ANDAMAN AND NICOBAR ISLANDS	16,324	16,283	14,992	14,317	13,755	13,159
2	ANDHRA PRADESH	49,46,035	46,19,524	47,84,881	44,96,441	42,73,605	40,06,453
3	ARUNACHAL PRADESH	92,193	93,601	95,102	97,853	97,059	88,292
4	ASSAM	19,05,466	16,87,023	11,00,360	16,67,111	21,33,298	19,33,783
5	BIHAR	77,45,590	82,96,409	83,54,914	80,60,817	78,05,808	73,65,327
6	CHANDIGARH	432	397	367	352	351	-
7	CHHATTISGARH	30,14,427	32,57,967	29,60,372	23,80,380	26,56,455	25,17,925
8	DELHI	14,436	15,049	14,979	14,183	11,382	11,516
9	GOA	9,682	9,454	9,118	6,471	6,550	6,296
10	GUJARAT	56,69,142	58,87,634	59,64,213	51,43,131	52,63,245	51,38,305
11	HARYANA	18,77,736	18,86,083	18,62,520	16,96,762	16,82,265	16,09,832
12	HIMACHAL PRADESH	9,18,886	9,51,595	9,46,631	8,31,672	8,55,380	8,29,996
13	JAMMU AND KASHMIR	11,49,616	11,19,555	11,07,448	8,36,282	9,00,093	8,73,673
14	JHARKHAND	23,83,496	17,95,402	22,61,949	18,94,615	23,56,558	18,89,647
15	KARNATAKA	53,84,873	53,13,147	51,89,101	51,66,287	45,92,148	43,29,135
16	KERALA	34,88,791	35,58,374	34,97,817	28,08,428	29,25,137	28,89,822
17	LADAKH	17,366	17,917	17,674	18,696	18,731	17,931
18	LAKSHADWEEP	828	870	848	2,121	2,363	2,313
19	MADHYA PRADESH	82,72,510	85,44,402	85,42,494	83,18,470	86,49,217	83,01,722
20	MAHARASHTRA	1,08,22,911	1,05,40,843	1,04,52,465	96,98,540	94,36,993	92,05,501
21	MANIPUR	4,99,775	3,11,186	3,67,659	1,06,905	2,13,204	74,094
22	MEGHALAYA	1,81,602	1,96,264	1,00,862	1,06,187	1,92,168	1,79,617
23	MIZORAM	1,47,358	1,07,435	88,317	95,748	1,34,953	1,28,014
24	NAGALAND	1,98,019	1,99,918	1,97,179	1,71,559	1,88,643	1,88,784
25	ODISHA	25,55,046	33,02,955	33,91,308	32,26,171	35,42,467	34,65,575

#	State/UT	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24	FY 2024-25	FY 2025-26
		No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
26	PUDUCHERRY	10,797	10,408	10,235	8,893	8,353	5,538
27	PUNJAB	19,09,422	17,75,552	17,08,248	10,26,723	10,74,310	11,34,567
28	RAJASTHAN	67,68,375	73,40,508	72,60,802	70,20,899	77,09,285	71,79,664
29	SIKKIM	8,470	10,297	11,726	21,874	32,306	31,328
30	TAMIL NADU	44,58,742	37,82,243	32,29,963	23,21,666	22,85,603	22,24,726
31	TELANGANA	36,38,470	36,53,237	35,81,208	32,02,414	31,57,707	30,48,771
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	14,285	12,819	12,958	12,551	12,025	11,808
33	TRIPURA	2,20,602	2,19,602	2,34,749	2,46,798	2,41,771	2,15,587
34	UTTAR PRADESH	2,35,76,872	2,45,62,781	2,43,04,816	2,26,33,024	2,45,54,338	2,29,17,063
35	UTTARAKHAND	8,62,087	8,98,144	9,00,588	8,57,740	8,39,915	8,19,201
36	WEST BENGAL	-	46,44,539	48,69,629	49,19,445	46,75,920	44,78,537
	Total:	10,27,80,662	10,86,39,417	10,74,48,492	9,91,31,526	10,25,43,361	9,71,33,502
